

**INCOME TAX APPELLATE TRIBUNAL
RAIPUR BENCH, RAIPUR**

Order –Ready for Pronouncement on 16th April, 2026 before

SMC BENCH

SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

Sr. No.	ITA No.	Name of the assessee	Author
1.	263/RPR/2026	Modern General Stores	JM
2.	250/RPR/2026	Shri Dilip Kumar Tejwani	JM
3.	256/RPR/2026	Dhaniram Sahu	JM
4-5.	259 & 261/RPR/2026	Farjana Memon	JM

16.04.2026


Senior Private Secretary